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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

"ಪರಿಸರಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ.49, ಚರ್ಚ್‌ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ, ಭಾರತ
"Parisara Bhavana", 1st to 5th Floor, # 49, Church Street, Bengaluru - 560 001, Karnataka, INDIA

No: PCB/WMC/3328/LKS/2019-20 347

Date: 23 SEP 2019

To,

The Registrar,
National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Mark,
New Delhi - 110001

Sir,

Sub:- Furnishing compliance report in respect of
Bhujngadasanahalli Lake, Bangalore South - O.A.
No. 447/2019.

As directed by the Hon'ble NGT, Principal Bench, New Delhi in O.A. No. 447/2019, compliance report in respect of Bhujngadasanahalli Lake, Bangalore South is herewith attached for kind perusal with a request to place the same before the Hon'ble NGT, Principal Bench, New Delhi at the earliest.

Regards,

Yours faithfully,

Member Secretary

Encl: As above

Compliance report to the directions issued by Hon'ble National Green Tribunal in O.A. No. 447 of 2019.

Ref: - Order dated 31.07.2019 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

1. In obedience to the directions dated: 31.07.2019 by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 447/2019, a meeting was convened on 17.08.2019 following Departments were directed to attend the meeting to discuss the directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in respect of Bhujngadasanahalli Lake, Bangalore South, Karnataka.
 - i. Secretary, Minor Irrigation Department, Bangalore
 - ii. The Chief Executive Officer, Bangalore Urban
 - iii. Panchayat Development Officer, Bangalore Urban District
2. On 17.08.2019 Sri C. Mruthyunjaya Swamy, Secretary, Minor Irrigation Department, Bangalore, Panchayat Development Officer, Bangalore Urban District and Dr. Doddashanaiah, Regional Officer, Karnataka State Pollution Control Board, Anekal have attended the meeting.
3. The Regional Officer, Karnataka State Pollution Control Board, Anekal presented the facts before the Presiding Officer about the Bhujngadasanahalli Lake.
4. The Regional Officer, KSPCB Anekal informed that the Bhujngadasanahalli Lake is located in the downstream of Sakalavara Lake, there are no major industries around the lake, the Solid waste generated from the village is being dumped on one side of the tank bed and further informed that the rejuvenation of the lake is to be taken up by the concerned authorities.

The Secretary, Department of Minor Irrigation informed that they will take up the issue and requested 6 months time for the same.

After hearing, the Presiding Officer directed as below;

1. Encroachment of the lake, if any, shall be cleared.

2. The Secretary, Department of Minor Irrigation shall submit an action plan for rejuvenation of the lake within one month.
3. The Regional Officer shall monitor the lake water quality and submit the report.
4. The Registrar, National Green Tribunal, Principal Bench, New Delhi is requested to place this compliance report before the Hon'ble NGT.



Member Secretary

